## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 26.11.2020 <u>NOTICE</u>

## Take notice that the following matter listed on 27.11.2020 in the Court-III at 02:00 PM will be taken up at 10:30 AM.

## **For Hearing**

| <b>S.</b> | Case No.                                    | Name of the parties                                   | Counsel for     | Counsel for |
|-----------|---|---|-----------------|-------------|
| No.       |   |   | Appellants      | Respondents |
| 1.        | Comp. App (AT)<br>(Ins) No. 1415 of<br>2019 | Narayan Singh Pathania<br>Vs.<br>Valuelabs LLP & Anr. | Samudra Sarangi | Ankur Goyal |

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar